

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
(Through web-based video conferencing platform)

ITEM No.12
I.A No. 276/2022
C.P (IB) No. 137/BB/2019

IN THE MATTER OF:

M/s. India Renewable Energy Development
Limited

... Petitioner

Vs.

M/s. Nobel Inspat and Energies Limited

... Respondent

Order under Section 7 of the I & B Code, 2016

Order delivered on 20.10.2022

CORAM:

SH. KISHORE VEMULAPALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner :

ORDER

Due to technical difficulty, the case is adjourned to 28.11.2022.

- Sd -

(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

- Sd -

(KISHORE VEMULAPALLI)
MEMBER (JUDICIAL)